

NATIONAL COMPANY LAW TRIBUNAL
SINGLE BENCH
CHENNAI

(21)

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI
NATIONAL COMPANY LAW TRIBUNAL, HELD ON 13/02/2018 AT 10.30 AM

PRESENT: SHRI Ch. MOHD SHARIEF TARIQ, MEMBER-JUDICIAL

APPLICATION NUMBER :
PETITION NUMBER : CA/22/CAA/2018
NAME OF THE PETITIONER(S) : TRISA JEWELS & 6 ORS
NAME OF THE RESPONDENT(S) : DADHA PHARMA PVT LTD
UNDER SECTION : 230

S.No.	NAME (IN CAPITAL)	DESIGNATION	SIGNATURE
		REPRESENTATION BY WHOM	

A. Ramesh Kumar
9600046359
sk@orklegaloffice.com

Applicant Party



ORDER

Heard. Reserved for order.

-sd-
(CH. MOHD SHARIEF TARIQ)
MEMBER (JUDICIAL)

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